

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(S) No. 832 of 2015**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**  
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**09/07.07.2020** Heard through V.C.

It appears from the record that the counsel for the petitioner- Mr. Jagarnath Mahto has expired, as such Registry is directed to issue notice to the petitioner-Panchanan Pandey informing this fact so that he can engage a counsel by the next date of hearing.

Put up this case on 11th August, 2020.

**(Deepak Roshan, J.)**

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